GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

STARRED QUESTION NO:259 ANSWERED ON:15.03.2010 CASES OF DRUG ABUSE Joshi Shri Mahesh;Reddy Shri Modugula Venugopala

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of de-addiction centres opened and being run in each State/UT during the last three years and the current year, Statewise;

(b) whether a large number of people in the tribal, hilly and rural areas in the country including Rajasthan are reported to be drifting towards alcohol addiction;

(c) if so, the number of cases of drug abuse and alcohol addiction brought to the notice of the Government during the said period, State-wise; and

(d) the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (MUKUL WASNIK)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS [A] TO [D] OF THE LOK SABHA STARRED QUESTION NO. 259 FOR 15.03.2010 RAISED BY S DR. MAHESH JOSHI: REGARDING "CASES OF DRUG ABUSE"

(a) The Ministry of Social Justice & Empowerment, under the Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse, is financially assisting the eligible organizations for running of 401 Integrated Rehabilitation Centres for Addicts (IRCA) all over the country. Further, the Ministry of Health & Family Welfare have established 122 Drug-De-addiction Centres in Government Medical Colleges/Hospitals in different parts of the country. A statement showing the number of IRCAs assisted by Ministry of Social Justice & Empowerment and drug de-addiction centres established by Ministry of Health & Family Welfare statewise, is given in the Annexure.

(b) to (d) There is no authentic data regarding the extent of alcoholism and substance abuse prevailing in the tribal, hilly and rural areas of the country including Rajasthan. However, the Ministry of Social Justice and Empowerment, as the Nodal Ministry for drug demand reduction programmes, has been implementing the Scheme for Prevention of Alcoholism & Substance (Drugs) Abuse to provide a whole range of services including awareness generation, identification, treatment and rehabilitation of addicts through Voluntary Organizations.